

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:201  
ANSWERED ON:09.11.2010  
CONSUMER COURTS  
Chitthan Shri N.S.V.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of consumer courts functioning in the country alongwith the total number of cases registered and disposed of by the said courts, State-wise;
- (b) whether adequate publicity has been provided to create awareness about consumers rights and consumer law; and
- (c) if so, the details thereof and the manner in which the said awareness campaign has been undertaken?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): Information is at Annexure I, II-A & II-B.

(b) & (c): The Government is running the Multi Media Publicity campaign under the slogan of "Jago Grahak Jago" through which awareness is being spread about the provisions of Consumer Protection Act, 1986, and other topics of relevance to consumers. Campaign have been undertaken on different themes / subjects such as Banking, Education, Legal Metrology, Public Distribution System, Travel Services, Telecommunications, Insurance and Medicines etc through an All India multi media campaign.